

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [JASMINE BUILDMART PRIVATE LIMITED]

RELEVANT PARTICULARS	
1.	Name of corporate debtor Jasmine Buildmart Private Limited
2.	Date of incorporation of corporate debtor 30/04/2010
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies Delhi, India under Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U45400DL2010PTC202195
5.	Address of the registered office and principal office (if any) of corporate debtor 406, 4 th Floor, Elegance Tower 8, Jasola district centre New Delhi-110025
6.	Insolvency commencement date in respect of corporate debtor 30 th September 2019 Order Receipt on 4 th October 2019
7.	Estimated date of closure of insolvency resolution process 28 th March 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional Ajit Kumar Reg No: IBB/IPA-003/IP-N00062/2017-18/10548
9.	Address and e-mail of the interim resolution professional, as registered with the Board 1A, Sanskriti Apartment GH-22, Sector 56, Gurugram-122011 cmaajitjha@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional Sun Resolution Professionals Private Limited 83, National Media Centre, Shanker Chowk, Nr. Ambiance Mall / DLF Cyber City, Gurugram – 122002 cirp.jasminebuild@gmail.com
11.	Last date for submission of claims 14 th October, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Home buyers (Real estate investors)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) 1. CMA Sandeep Goel- IBBI/IPA-003/IP-N00073/2017-18/10583 2. CMA Sumit Shukla - IBBI/IPA-003/IP-N00064/2017-18/10550 3. Mr. Prabhat Ranjan Singh- IBBI/IPA-002/IP-N00428/2017-2018/11239

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: www.ibbi.gov.in Details of authorized representatives are available at: – Sun Resolution Professionals Private Limited 83, National Media Centre, Shanker Chowk, Nr. Ambiance Mall / DLF Cyber City, Gurugram – 122002
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Jasmine Buildmart Private Limited on 30th September 2019.

The creditors of Jasmine Buildmart Private Limited are hereby called upon to submit their claims with proof on or before 14.10.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Home buyers (Real estate investors) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Date and Place : 04.10.2019; Gurugram

Name and Signature of Interim Resolution

Professional: Mr. Ajit Kumar No: **IBBI/IPA-003/IP-P00062/2017-18/10548**